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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 1266/2016**

M/S. ASSAM PETROLEUM LTD. & ORS.

.....Plaintiff

Through: Ms. Dharitry Phookan, Mr. Ronmi Risom,
Advs. with PW ManoharChoudhury

versus

M/S. CHINA PETROLEUM TECHNOLOGY DEV. CORP. & ORS.

.....Defendant

Through: Mr. Sasiprabhu, K.R. Mr. Chinmayi
Chaterjee, Mr. Vijay Vasani, Advs. for D-1.

CORAM:

JOINT REGISTRAR (JUDICIAL) SH. KISHOR KUMAR (DHJS)

ORDER

% **19.09.2025**

Matter is taken up through physical hearing as well as video conferencing.

The case file of this matter is not traceable with the Registry.

Registry is directed to trace the same and place it before this Court on the next date of hearing.

Be fixed for Plaintiff's Evidence on 22.01.2026.

**KISHOR KUMAR (DHJS)
JOINT REGISTRAR (JUDICIAL)**

SEPTEMBER 19, 2025/SM